

IN THE SUPREME COURT OF INDIA
CIVIL ORIGINAL JURISDICTION

TRANSFER PETITION (C) NOS. 1175-1177 OF 2008

STATE OF U.P. & ANR.

.....

PETITIONERS

VERSUS

GOMTI NAGAR JAN KALYANI MAHA SAMITI ETC.

RESPONDENTS

O R D E R

These are transfer petitions filed by the State of U.P. seeking transfer of Writ Petition Nos. 6681(M/B) of 2008, 8155(M/B) of 2008 and 9147(M/B) of 2008 pending before the High Court of Judicature at Allahabad, Lucknow Bench, Lucknow to this Court.

However, the learned Additional Advocate General for the State submits that the transfer petitions be dismissed as not pressed.

Ordered accordingly.

.....J
[HARJIT SINGH BEDI]

.....J
[C.K. PRASAD]

NEW DELHI
JULY 26, 2010.